

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1008(CHE)/2024

PETITION NUMBER : CP/IB/511/2017

NAME OF THE APPLICANT : V Nagarajan (Liquidator) M/s. Cethar Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Reg 15 of IBBI Reg, 2016

ORDER

Ld. Counsel for the Applicant is present.

This IA has been filed to take on record the 24th Progress Report for the quarter ended 31.03.2024 along with its annexures as per the IBBI Liquidation Process Regulations, 2016.

The report is taken on record subject to all just exceptions.

IA(IBC)/1008(CHE)/2024 is accordingly disposed off.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk